



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - I SECTION)

#### MINUTES OF THE NORMS COMMITTEE- I

**MEETING No.** NC/1/MEET/May/202526/3

**DATED:** 16/05/2025

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/May/202526/3 dated 16/05/2025 of Norms Committee - I for the year 2025-26 was held on 16/05/2025 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department |
|-------|-----------------------------------------|------------|
| 1     | Shri R.K. Jaiswal, DO                   | MHI        |

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|---|----------------------------------------|----------------------------|
| 2 | Shri S. K. Jain, Consultant            | DPIIT                      |
| 3 | Shri Shaish Kumar, Consultant (Tech-1) | Technical Consultant, DGFT |
| 4 | Shri S.K. Bhatnagar, Consultant (SKB)  | Technical Consultant, DGFT |
| 5 | Shri V.C. Agarwal, Consultant (Tech-3) | Technical Consultant, DGFT |

In Attendance:

| S.No. | Name and Designation              | Department |
|-------|-----------------------------------|------------|
| 1     | Shri Santosh Kumar Dubey, Dy.DGFT | DGFT       |

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                                                | 1 / NC/1/MEET/May/202526/3                 |
| Case Status                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                              | HOLLISTER MEDICAL INDIA PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00006071AM25                 |
| RA File Number                                                                                                                                                                                                                                                                          | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                     | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <p>i. Information in respect AA No. with date of AA may be provided.</p> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 2 / NC/1/MEET/May/202526/3                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                      | BOSCH LIMITED                              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM REVIW00009055AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 072404000417 AM11                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0710076813/19/01/2011                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the documents pertaining to this AA has been sought from RA, Bangalore on 15.10.2024 followed by reminder on 24.01.2025 &amp; 28.02.2025. However, reply from RA, Bangalore is still awaited. Hence, the Committee decided to <b>send a reminder</b> to the concerned RA to furnish the requisite documents within 15 days.</p> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                          | 3 / NC/1/MEET/May/202526/3                 |
| Case Status                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                        | AYYAPPA CNC PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                           | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                    | HQRNORM REVIW00002380AM25                  |
| RA File Number                                                                                                                                                                                                                                    | 072404000152 AM16                          |
| Licence No and Date                                                                                                                                                                                                                               | 0710108550/24/07/2015                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to discuss it further in the forthcoming meeting along with earlier approval and justification for fresh review.</p> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 4 / NC/1/MEET/May/202526/3                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | SULZER PUMPS INDIA PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00005123AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 039504000996 AM16                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0310803477/21/03/2016                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No. | 5 / NC/1/MEET/May/202526/3 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000370AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 072404000346 AM17                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0710111002/19/01/2017                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 6 / NC/1/MEET/May/202526/3                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM REVIW00000371AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 072404000343 AM17                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0710110999/19/01/2017                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> |                                            |

RA concerned may take suitable consequential action accordingly.

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 7 / NC/1/MEET/May/202526/3                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000372AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 072404000347 AM17                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0710111003/19/01/2017                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                           | 8 / NC/1/MEET/May/202526/3                         |
| Case Status                                                                                                                                                                                                                                        | Case Rejected                                      |
| Party Name                                                                                                                                                                                                                                         | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025         |
| HQ File Number                                                                                                                                                                                                                                     | HQRNORM REVIW00005604AM23                          |
| RA File Number                                                                                                                                                                                                                                     | 039504000820 AM17                                  |
| Licence No and Date                                                                                                                                                                                                                                | 0310811232/15/02/2017                              |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents.</p> |                                                    |

However, no reply has yet been received. Hence, the committee decided **to reject** the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case stands **rejected**.

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| Case No.                | 9 / NC/1/MEET/May/202526/3                         |
| Case Status             | Case Rejected                                      |
| Party Name              | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025         |
| HQ File Number          | HQRNORM REVIW00007169AM24                          |
| RA File Number          | 039504001041 AM17                                  |
| Licence No and Date     | 0310813078/05/05/2017                              |

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided **to reject** the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case stands **rejected**.

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|-------------------------|--------------------------------------------|
| Case No.                | 10 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Approved                              |
| Party Name              | HTL LIMITED                                |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM REVIW00003859AM25                  |
| RA File Number          | 042404000059 AM18                          |
| Licence No and Date     | 0410163237/19/06/2017                      |

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to ratify the ad-hoc norms** as per comments of Meity dated 08.05.2025, as under:

**Note: The written recommendation as given by Meity will be communicated to the concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 11 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000369AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 652404000004 AM18                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 6510000005/17/07/2017                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                | 12 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Approved                              |
| Party Name              | HTL LIMITED                                |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM REVIW00003858AM25                  |
| RA File Number          | 042404000151 AM18                          |
| Licence No and Date     | 0410163668/06/11/2017                      |

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to ratify the ad-hoc norms** as per comments of Meity dated 08.05.2025, as under:

**Note: The written recommendation as given by Meity will be communicated to the concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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|-------------------------|--------------------------------------------|
| Case No.                | 13 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Approved                              |
| Party Name              | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM REVIW00000424AM26                  |
| RA File Number          | 652404000006 AM18                          |
| Licence No and Date     | 6510000010/15/11/2017                      |

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee **decided to issue clarification** as per comments of Consultant(SKB) dated 16.05.2025, as under:

**Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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| Case No.       | 14 / NC/1/MEET/May/202526/3                |
| Case Status    | Case Approved                              |
| Party Name     | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|
| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000364AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 652404000002 AM19         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 6510000016/12/06/2018     |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 15 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000426AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 652404000001 AM19                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 6510000015/12/06/2018                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 16 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000360AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 652404000005 AM19                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 6510000024/18/02/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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|-------------------------------------------------------------------------------|----------------------------------------------|
| Case No.                                                                      | 17 / NC/1/MEET/May/202526/3                  |
| Case Status                                                                   | Case Deferred                                |
| Party Name                                                                    | DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025   |
| HQ File Number                                                                | HQRNORM REVIW00000330AM26                    |
| RA File Number                                                                | NA                                           |
| Licence No and Date                                                           | 6610000035/03/07/2019                        |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                              |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 18 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NUCON AEROSPACE PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00003631AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 092404000409 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0910068185/14/11/2019                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 30.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                         | 19 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                       | BLISS ANAND PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM REVIW00006261AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                   | 052304000311 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                              | 0510412485/14/11/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                         | 20 / NC/1/MEET/May/202526/3                           |
| Case Status                                                                                                                                                                      | Case Deferred                                         |
| Party Name                                                                                                                                                                       | HUMANETICS INNOVATIVE SOLUTIONS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                          | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025            |
| HQ File Number                                                                                                                                                                   | HQRNORM REVIW00006006AM25                             |
| RA File Number                                                                                                                                                                   | 072404000001 AM21                                     |
| Licence No and Date                                                                                                                                                              | 0710116407/30/04/2020                                 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to refer to DPIIT for examination and comments.</p> <p>Case stands deferred.</p> |                                                       |

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| Case No.                                                                      | 21 / NC/1/MEET/May/202526/3                    |
| Case Status                                                                   | Case Deferred                                  |
| Party Name                                                                    | GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025     |
| HQ File Number                                                                | HQRNORM REVIW00002331AM23                      |
| RA File Number                                                                | 018005000474 AM21                              |
| Licence No and Date                                                           | 0310836537/05/06/2020                          |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                                |

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| Case No.                | 22 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Approved                              |
| Party Name              | PENGUIN PETROLEUM SERVICES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM REVIW00003197AM25                  |
| RA File Number          | 039504000147 AM21                          |
| Licence No and          | 0310837144/13/07/2020                      |

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| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this case was rejected earlier due to non-submission of deficiency reply. Now the firm has filed review and submitted the details of the case. After due deliberation, the Committee decided <b>to fix the ad-hoc norms</b> as per comments of Consultant (Tech-3) dated 14.05.2025, as under:</p> <ul style="list-style-type: none"> <li>i. In Export Product 1, weight of 65 Kg./unit containing 58.85 kg. of imported tube, may be added.</li> <li>ii. In Export Product 2, weight of 75 Kg./unit containing 70.75 kg. of imported tube, may be added.</li> <li>iii. Import item 1- 50 Nos. may be allowed on net to net basis with nil wastage, as claimed, as per GN-4.</li> <li>iv. Import item 2- 50 Nos. may be allowed on net to net basis with nil wastage, as claimed, as per GN-4.</li> </ul> <p>RA concerned may take suitable consequential action accordingly.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 23 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NUCON AEROSPACE PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00003630AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 092404000374 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0910069307/08/10/2020                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 30.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No.    | 24 / NC/1/MEET/May/202526/3 |
| Case Status | Case Deferred               |

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| Party Name                            | VEM TECHNOLOGIES PRIVATE LIMITED           |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM REVIW00005049AM25                  |
| RA File Number                        | 092404000334 AM21                          |
| Licence No and Date                   | 0910069412/29/10/2020                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 25 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00039048AM21                 |
| RA File Number                        | 342404000170 AM21                          |
| Licence No and Date                   | 3411000017/15/12/2020                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                       | 26 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                    | Case Deferred                              |
| Party Name                                                                                     | BGR ENERGY SYSTEMS LIMITED                 |
| Meeting Number and Date                                                                        | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                 | HQRNORM REVIW00006203AM25                  |
| RA File Number                                                                                 | 04AA04004698 AM21                          |
| Licence No and Date                                                                            | 0411000077/23/12/2020                      |
| Norms Committee Decision:                                                                      |                                            |
| The Committee decided to send the complete e-mail and application of the case to concerned TE. |                                            |
| Case stands deferred.                                                                          |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 27 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000337AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 07AA04009021 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0711000661/12/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                      | 28 / NC/1/MEET/May/202526/3                |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00121082AM22                 |
| RA File Number                                                                | 09AA04004973 AM22                          |
| Licence No and Date                                                           | 0911001075/22/06/2021                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                             | 29 / NC/1/MEET/May/202526/3                |
| Case Status                          | Case Deferred                              |
| Party Name                           | WORTHY ENGINEERING                         |
| Meeting Number and Date              | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                       | HQRNORM REVIW00003169AM25                  |
| RA File Number                       | 07AA04027685 AM22                          |
| Licence No and Date                  | 0711001904/15/09/2021                      |
| Norms Committee Decision:            |                                            |
| Case deferred for the comments of TE |                                            |

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| Case No.                                           | 30 / NC/1/MEET/May/202526/3                |
| Case Status                                        | Case Deferred                              |
| Party Name                                         | MAHINDRA DEFENCE SYSTEMS LIMITED           |
| Meeting Number and Date                            | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                     | HQRNORM APPLY 00256987AM22                 |
| RA File Number                                     | 05AA04093225 AM22                          |
| Licence No and Date                                | 0511006236/18/11/2021                      |
| Norms Committee Decision:                          |                                            |
| Case deferred for the comments of SCOMET Division. |                                            |

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| Case No.                  | 31 / NC/1/MEET/May/202526/3                |
| Case Status               | Case Deferred                              |
| Party Name                | VEM TECHNOLOGIES PRIVATE LIMITED           |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM REVIW00005051AM25                  |
| RA File Number            | 09AA04017807 AM22                          |
| Licence No and Date       | 0911001893/22/11/2021                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 32 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | ISGEC HEAVY ENGINEERING LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00004301AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 05AA040102749 AM22                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0511006453/26/11/2021                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No.                                                                                                                                                            | 33 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                          | BGR ENERGY SYSTEMS LIMITED                 |
| Meeting Number and Date                                                                                                                                             | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                      | HQRNORM REVIW00006198AM25                  |
| RA File Number                                                                                                                                                      | 04AX04000097 AM22                          |
| Licence No and Date                                                                                                                                                 | 0411002478/25/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee decided to send the complete e-mail and application of the case to concerned TE.</p> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                     | 34 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                  | Case Withdrawn                             |
| Party Name                                                                                                                                                                                                   | BGR ENERGY SYSTEMS LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                      | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                               | HQRNORM REVIW00006204AM25                  |
| RA File Number                                                                                                                                                                                               | 04AX04000097 AM22                          |
| Licence No and Date                                                                                                                                                                                          | 0411002478/25/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee noted that this is duplicate case of the case No. 33. Hence, the Committee decided to withdraw the case from the agenda.</p> <p>Case stands withdrawn.</p> |                                            |

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| Case No.                                                                      | 35 / NC/1/MEET/May/202526/3                |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | PARKER HANNIFIN INDIA PRIVATE LIMITED      |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM REVIW00006556AM25                  |
| RA File Number                                                                | 04AX04000375 AM22                          |
| Licence No and Date                                                           | 0411003194/27/04/2022                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                | 36 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Deferred                              |
| Party Name              | BGR ENERGY SYSTEMS LIMITED                 |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |

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| HQ File Number                                                                                                                                                      | HQRNORM REVIW00006199AM25 |
| RA File Number                                                                                                                                                      | 04AX04000084 AM23         |
| Licence No and Date                                                                                                                                                 | 0411003261/09/05/2022     |
| <p>Norms Committee Decision:</p> <p>The Committee decided to send the complete e-mail and application of the case to concerned TE.</p> <p>Case stands deferred.</p> |                           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 37 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00000336AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 07AX04000173 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0711004195/06/06/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly</p> |                                            |

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| Case No.                | 38 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Deferred                              |
| Party Name              | FUTURETECH ENGINEERING LLP                 |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |

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|---------------------------------------|----------------------------|
| HQ File Number                        | HQRNORM APPLY 00002128AM23 |
| RA File Number                        | 07AX04000493 AM23          |
| Licence No and Date                   | 0711004710/19/07/2022      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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| Case No.                              | 39 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | GALVA DECO PARTS PRIVATE LIMITED           |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM REVIW00000103AM26                  |
| RA File Number                        | 52AX04001656 AM23                          |
| Licence No and Date                   | 5211003362/03/10/2022                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                 | 40 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                              | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                               | BGR ENERGY SYSTEMS LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00002974AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                           | 04AX04000620 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                      | 0411004086/11/10/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                |                                            |
| <p>The Committee considered the case as per agenda and <b>decided to fix the ad-hoc norms</b> as per comments of DPIIT dated 10.03.2025, as under:</p> <p>i. Net weight of export item may be specified as 172 MT.</p> <p>ii. Import item at Sl. No. 1 shall be of relevant grade and thickness as contained/utilized in the export item and its quantity may be allowed on net to net basis as claimed by the firm.</p> |                                            |

- iii. Net weight of import items at Sl. No. 2, 3, 5 & 6 may be specified as 3000 Kgs., 20 Kgs., 500 Kgs. and 1600 Kgs. respectively,
- iv. Quantity of import item at **SI No. 2, 3, 5 & 6 may be allowed on net to net basis** with accountability clause.
- v. Import item at Sl. No. 4 shall be of relevant grade and size as contained/utilized in the export item and its quantity may be allowed on net to net basis as claimed by the firm.

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 41 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000335AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 07AX04001439 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0711006107/05/01/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting. Now, the firm has filed review for issuing clarification with regard to grade of export product. After due deliberation, the Committee <b>decided to issue clarification</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.    | 42 / NC/1/MEET/May/202526/3 |
| Case Status | Case Deferred               |
| Party Name  | FUTURETECH ENGINEERING LLP  |

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| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00005801AM23                 |
| RA File Number                        | 07AX04001561 AM23                          |
| Licence No and Date                   | 0711006222/18/01/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 43 / NC/1/MEET/May/202526/3                      |
| Case Status                           | Case Deferred                                    |
| Party Name                            | JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025       |
| HQ File Number                        | HQRNORM REVIW00004357AM25                        |
| RA File Number                        | 07AX04001562 AM23                                |
| Licence No and Date                   | 0711006208/18/01/2023                            |
| Norms Committee Decision:             |                                                  |
| Case deferred for the comments of TE. |                                                  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                 | 44 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                               | NUCON AEROSPACE PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00003020AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                           | 09AX04000983 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                      | 0911004401/03/02/2023                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                |                                            |
| <p>The committee considered the case as per agenda and noted that a deficiency letter dated 30.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> |                                            |

Case stands **rejected**.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 45 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | LARSEN AND TOUBRO LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00006669AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 03AX04005787 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0311021796/28/02/2023                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 27.02.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                  | 46 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                | BIRLA CABLE LIMITED                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00006907AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                            | 56AX04000417 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                       | 5611001620/10/03/2023                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 23.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> |                                            |

Case stands **rejected**.

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| Case No.                              | 47 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | PARKER HANNIFIN INDIA PRIVATE LIMITED      |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM REVIW00006557AM25                  |
| RA File Number                        | 04AX04001058 AM23                          |
| Licence No and Date                   | 0411005111/23/03/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                     | 48 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                   | INTENSIV-FILTER HIMENVIRO PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00007186AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                               | 05AX04003529 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                          | 0511017984/24/03/2023                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                    |                                            |
| <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of Consultant(Tech-3) dated 16.05.2025, as under:</p> <p>i. Import – 1.04 sqm. of net content of import item in Export Product in sqm.</p> <p><b>Note: Specification of import item will be same as uses in Export Product.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 49 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | OAM SAAI INTERNATIONAL INC.                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00000881AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 05AX04000245 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0511018850/16/05/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that TE expressed that there is discrepancy in weight of import items mentioned in reply letter and proforma invoice and also vis-à-vis export product. The Committee decided to call the applicant on <b>Personal Hearing (PH)</b> in the forthcoming meeting with samples of import items and export product and to explain the case in detail.</p> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                        | 50 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                      | WALCHANDNAGAR INDUSTRIES LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM REVIW00000563AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                  | 31AX04000381 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                             | 3111002290/17/05/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the firm has uploaded the documents/information in respect of other firm i.e. M/s Doowon Climate Control India Private Limited which is not relevant. Hence, the Committee decided to seek clarification from the applicant within 15 days.</p> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                        | 51 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                      | WALCHANDNAGAR INDUSTRIES LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM REVIW00000564AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                  | 31AX04000002 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                             | 3111002291/17/05/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the firm has uploaded the documents/information in respect of other firm i.e. M/s Doowon Climate Control India Private Limited which is not relevant. Hence, the Committee decided to seek clarification from the applicant within 15 days.</p> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                      | 52 / NC/1/MEET/May/202526/3                |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00002907AM24                 |
| RA File Number                                                                | 34AX04000010 AM23                          |
| Licence No and Date                                                           | 3411003841/28/06/2023                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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|-------------|--------------------------------------------------|
| Case No.    | 53 / NC/1/MEET/May/202526/3                      |
| Case Status | Case Deferred                                    |
| Party Name  | INTEGRAL COMPONENT MANUFACTURERS PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                          | HQRNORM REVIW00005981AM25                  |
| RA File Number                                                                                                                                                                                                                                                                          | 04AX04000334 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                     | 0411005763/21/07/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant did not turn up for <b>PH in the meeting</b>. The Committee decided to give them another chance to appear in the forthcoming meeting.</p> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                      | 54 / NC/1/MEET/May/202526/3                |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00005014AM24                 |
| RA File Number                                                                | 34AX04000208 AM24                          |
| Licence No and Date                                                           | 3411004021/11/08/2023                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 55 / NC/1/MEET/May/202526/3                |
| Case Status               | Case Approved                              |
| Party Name                | BOTIL OIL TOOLS INDIA PRIVATE LIMITED      |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM REVIW00006457AM25                  |
| RA File Number            | NA                                         |
| Licence No and Date       | 0511020615/28/08/2023                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and noted that this case was approved in NC-1 meeting held on 03.06.2024. However the firm has filed review application and represented for revision of wastage allowed earlier. There are 54 items of export and the firm has provided additional information of export items vis-à-vis size of pipe to be imported, CIF value of pipe to be imported and price of scrap. After due deliberation, the Committee decided **to revise the ad-hoc norms** as per comments of Consultant (Tech-3) dated 14.05.2025, as under:

- i. In Export Product (EP) following may be added- “Total net weight of all items at 1 to 54 made out of imported seamless tubes-169172.18 Kg.”
- ii. Import item: Gross weight of all pipes from 1 to 54 may be allowed as 304510 kg. including 80% wastage after recovery.

**Note: Grade of imported items will be same as used in Export Product. Export Product is made of imported seamless tubes.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                       | 56 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                    | Case Deferred                              |
| Party Name                                                                                     | BGR ENERGY SYSTEMS LIMITED                 |
| Meeting Number and Date                                                                        | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                 | HQRNORM REVIW00006200AM25                  |
| RA File Number                                                                                 | 04AX04000494 AM24                          |
| Licence No and Date                                                                            | 0411006009/14/09/2023                      |
| Norms Committee Decision:                                                                      |                                            |
| The Committee decided to send the complete e-mail and application of the case to concerned TE. |                                            |
| Case stands deferred.                                                                          |                                            |

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| Case No.    | 57 / NC/1/MEET/May/202526/3 |
| Case Status | Case Deferred               |
| Party Name  | BGR ENERGY SYSTEMS LIMITED  |

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| Meeting Number and Date                                                                                                                                             | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                      | HQRNORM REVIW00006201AM25                  |
| RA File Number                                                                                                                                                      | 04AX04000490 AM24                          |
| Licence No and Date                                                                                                                                                 | 0411006023/15/09/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee decided to send the complete e-mail and application of the case to concerned TE.</p> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                         | 58 / NC/1/MEET/May/202526/3                       |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                                     |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                       | ASIAAN METALS & ALUMINIUM CASTING PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025        |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM REVIW00003395AM25                         |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                   | 07AX04000662 AM24                                 |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                              | 0711009321/27/09/2023                             |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of Consultant(SKB) dated 16.05.2025, as under:</p> <p><b>Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                                   |

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|-------------------------|--------------------------------------------------|
| Case No.                | 59 / NC/1/MEET/May/202526/3                      |
| Case Status             | Case Deferred                                    |
| Party Name              | INTEGRAL COMPONENT MANUFACTURERS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025       |

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| HQ File Number                                                                                                                                                                                                                                                                          | HQRNORM REVIW00005982AM25 |
| RA File Number                                                                                                                                                                                                                                                                          | 04AX04000544 AM24         |
| Licence No and Date                                                                                                                                                                                                                                                                     | 0411006069/27/09/2023     |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant did not turn up for <b>PH in the meeting</b>. The Committee decided to give them another chance to appear in the forthcoming meeting.</p> <p>Case stands deferred.</p> |                           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 60 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NUCON AEROSPACE PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00003021AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 09AX04000617 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0911006109/30/10/2023                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 30.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No.                | 61 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Deferred                              |
| Party Name              | DELUX BEARINGS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM REVIW00004073AM25                  |
| RA File Number          | 03AX04003741 AM24                          |

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| Licence No and Date                   | 0311028766/17/11/2023 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 62 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | ACOUSTICS INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00004992AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 04AX04000780 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0411006509/07/12/2023                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                            |
| <p>The Committee considered the case as per agenda and noted that the case was approved in the NC-1 meeting held on 15.05.2024. However, the firm has filed review application for correction in the Sl. No. of import items. The Committee <b>decided to revise the ratification of the ad-hoc norms</b> as per comments of MHI dated 15.05.2025, as under:</p> <p>i. Raw material (Sr. No. 79-100, 106-110, 112-116), 2% wastage may be allowed.</p> <p>ii. Other items (1-78, 101-105, 111, 117-121) may be allowed as components under GN-4 on net-to-net basis with accountability clause.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                | 63 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Deferred                              |
| Party Name              | QNQ DESIGN AND DEVELOPMENT PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM REVIW00005292AM25                  |
| RA File Number          | 05AX04002450 AM24                          |
| Licence No and          | 0511022712/15/12/2023                      |

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|---------------------------------------|--|
| Date                                  |  |
| Norms Committee Decision:             |  |
| Case deferred for the comments of TE. |  |

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| Case No.                              | 64 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM REVIW00006789AM25                  |
| RA File Number                        | 09AX04000829 AM24                          |
| Licence No and Date                   | 0911006406/21/12/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 65 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00008544AM24                 |
| RA File Number                        | 34AX04001179 AM23                          |
| Licence No and Date                   | 3411004599/13/02/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 66 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Deferred                              |
| Party Name              | LINDE ENGINEERING INDIA PRIVATE LIMITED    |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |

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|---------------------------------------|----------------------------|
| HQ File Number                        | HQRNORM APPLY 00008909AM24 |
| RA File Number                        | 03AX04005556 AM24          |
| Licence No and Date                   | 0311031761/05/03/2024      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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| Case No.                                                                                                                                         | 67 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                      | Case Approved                              |
| Party Name                                                                                                                                       | SHIRODKAR PRECI COMP PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                          | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                   | HQRNORM APPLY 00009108AM24                 |
| RA File Number                                                                                                                                   | 31AX04000335 AM24                          |
| Licence No and Date                                                                                                                              | 3111003233/14/03/2024                      |
| Norms Committee Decision:                                                                                                                        |                                            |
| The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of MHI dated 16.05.2025, as under: |                                            |
| <b>Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.</b>                                  |                                            |
| RA concerned may take suitable consequential action accordingly.                                                                                 |                                            |

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| Case No.                  | 68 / NC/1/MEET/May/202526/3                |
| Case Status               | Case Approved                              |
| Party Name                | ARION TECHNOLOGY LTD                       |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00000149AM25                 |
| RA File Number            | 04AX04001185 AM24                          |
| Licence No and Date       | 0411007237/08/04/2024                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and **decided to ratify the ad-hoc norms** as per comments of Consultant(SKB) dated 16.05.2025, as under:

**Note: The written recommendation as given by Consultant (SKB) will be communicated to the concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 69 / NC/1/MEET/May/202526/3                  |
| Case Status             | Case Approved                                |
| Party Name              | DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025   |
| HQ File Number          | HQRNORM REVIW00005999AM25                    |
| RA File Number          | 04AX04000016 AM25                            |
| Licence No and Date     | 0411007256/12/04/2024                        |

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to ratify the ad-hoc norms** as per comments of MHI dated 15.05.2025, as under:

- i. Tubes and Aluminium alloy foils may be allowed with 1% wastage on net content basis. Fins may be allowed with 2% wastage on net content basis.
- ii. For Inner Condenser Core Assy, Brazing flux may be allowed as consumables up to 0.5% of FOB value of respective export product or as applied for, whichever is less.
- iii. For Radiator Core Assy, Brazing Flux may be allowed as consumables up to 1% of FOB value of respective export product or as applied for, whichever is less.
- iv. Other items may be allowed on net-to-net basis under GN-4.

RA concerned may take suitable consequential action accordingly.

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| Case No.                              | 70 / NC/1/MEET/May/202526/3                       |
| Case Status                           | Case Deferred                                     |
| Party Name                            | STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025        |
| HQ File Number                        | HQRNORM REVIW00004123AM25                         |
| RA File Number                        | 34AX04000987 AM24                                 |
| Licence No and Date                   | 3411004825/22/04/2024                             |
| Norms Committee Decision:             |                                                   |
| Case deferred for the comments of TE. |                                                   |

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| Case No.                              | 71 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM REVIW00006788AM25                  |
| RA File Number                        | 09AX04000033 AM25                          |
| Licence No and Date                   | 0911007151/26/04/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                         | 72 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                      | Case Approved                              |
| Party Name                                                                                                                                                                                                       | GE INDIA INDUSTRIAL PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                          | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                   | HQRNORM REVIW00002776AM25                  |
| RA File Number                                                                                                                                                                                                   | 31AX04000347 AM24                          |
| Licence No and Date                                                                                                                                                                                              | 3111003390/29/04/2024                      |
| Norms Committee Decision:                                                                                                                                                                                        |                                            |
| The Committee considered the case as per agenda and noted that the case was earlier rejected due to non-submission of DL reply. Now the firm has filed review application and submitted detailed information for |                                            |

ratification of norms. The Committee **decided to ratify the ad-hoc norms** as per comments of Consultant (Tech-3) dated 14.05.2025, as under:

- i. Export Product (EP)- Total weight of export of 382 items at 1 to 382 – 164145 kg. containing components of 56653.715 kg. made of imported tubes, 68551.48 kg. made of imported sheets & 100 kg. made of imported rod.
- ii. Import- SS Tubes of relevant grade, dia & thickness-87800 kg. after recovery, SS sheets of relevant grade & thickness-130250 kg. after recovery, SS round bar of relevant grade-500 kg.

RA concerned may take suitable consequential action accordingly.

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|-------------------------|--------------------------------------------|
| Case No.                | 73 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Approved                              |
| Party Name              | VICTORA AUTO PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM REVIW00005996AM25                  |
| RA File Number          | 05AX04000424 AM25                          |
| Licence No and Date     | 0511025461/13/05/2024                      |

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to ratify the ad-hoc norms** as per comments of MHI dated 15.05.2025, as under:

**Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 74 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | MAXOP ENGINEERING COMPANY PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM REVIW00005885AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04004169 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511024947/22/05/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ol style="list-style-type: none"> <li>1. WHAT IS THE NET WEIGHT OF ALUMINIUM ALLOY IN THE EXPORT PRODUCT?</li> <li>2. SUBMIT DRAWING OF EACH EXPORT PRODUCT.</li> <li>3. PROCESS FLOW CHART OF EACH EXPORT PRODUCT AND WASTAGE AT EACH STAGE OF OPERATION.</li> <li>4. SUBMIT PHOTOGRAPHS OF THE CASTING INSERT AND SCREW TO BE IMPORTED AS COMPONENTS.</li> </ol> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                | 75 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                              | LOHIA AEROSPACE SYSTEMS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00000873AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                          | 06AX04000074 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                     | 0611002705/24/05/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of MHI dated 15.05.2025, as under:</p> <p><b>Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                | 76 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                              | LOHIA AEROSPACE SYSTEMS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00000875AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                          | 06AX04000079 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                     | 0611002707/24/05/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of MHI dated 15.05.2025, as under:</p> <p><b>Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                        | 77 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                     | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                      | LOHIA AEROSPACE SYSTEMS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00000876AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                  | 06AX04000080 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                             | 0611002708/24/05/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of MHI dated 15.05.2025, as under:</p> <p><b>Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.</b></p> |                                            |

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                | 78 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                              | LOHIA AEROSPACE SYSTEMS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00000911AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                          | 06AX04000075 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                     | 0611002711/27/05/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of MHI dated 15.05.2025, as under:</p> <p><b>Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                                 | 79 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                              | Case Approved                              |
| Party Name                                                                                                                                                                               | LOHIA AEROSPACE SYSTEMS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                  | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                           | HQRNORM APPLY 00000912AM25                 |
| RA File Number                                                                                                                                                                           | 06AX04000065 AM25                          |
| Licence No and Date                                                                                                                                                                      | 0611002712/27/05/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of MHI dated 15.05.2025, as under:</p> |                                            |

**Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 80 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | LEXCRU WATER INDUSTRIES PRIVATE LIMITED    |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00001435AM25                 |
| RA File Number                        | 08AX04000376 AM25                          |
| Licence No and Date                   | 0811011881/20/06/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 81 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | ORBIT BEARINGS (INDIA) PVT. LTD.           |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00001655AM25                 |
| RA File Number                        | 24AX04000123 AM25                          |
| Licence No and Date                   | 2411003661/01/07/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------|-----------------------------|
| Case No.    | 82 / NC/1/MEET/May/202526/3 |
| Case Status | Case Deferred               |
| Party Name  | SAIRAM ENGINEERING          |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00001767AM25                 |
| RA File Number                        | 07AX04000537 AM25                          |
| Licence No and Date                   | 0711011736/05/07/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                               | 83 / NC/1/MEET/May/202526/3                      |
| Case Status                                                                                                                                                                                                                                            | Case Deferred                                    |
| Party Name                                                                                                                                                                                                                                             | INTEGRAL COMPONENT MANUFACTURERS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025       |
| HQ File Number                                                                                                                                                                                                                                         | HQRNORM REVIW00005983AM25                        |
| RA File Number                                                                                                                                                                                                                                         | 04AX04000272 AM25                                |
| Licence No and Date                                                                                                                                                                                                                                    | 0411007759/09/07/2024                            |
| Norms Committee Decision:                                                                                                                                                                                                                              |                                                  |
| <p>The Committee considered the case as per agenda and noted that the applicant did not turn up for <b>PH in the meeting</b>. The Committee decided to give them another chance to appear in the forthcoming meeting.</p> <p>Case stands deferred.</p> |                                                  |

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|---------------------------|--------------------------------------------|
| Case No.                  | 84 / NC/1/MEET/May/202526/3                |
| Case Status               | Case Rejected                              |
| Party Name                | PITTI ENGINEERING LIMITED                  |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00001875AM25                 |
| RA File Number            | 09AX04000289 AM25                          |
| Licence No and Date       | 0911007572/11/07/2024                      |
| Norms Committee Decision: |                                            |

The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided **to reject** the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case stands **rejected**.

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| Case No.                                                                             | 85 / NC/1/MEET/May/202526/3                |
| Case Status                                                                          | Case Deferred                              |
| Party Name                                                                           | HORIZON AEROSPACE (INDIA) PRIVATE LIMITED  |
| Meeting Number and Date                                                              | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                       | HQRNORM APPLY 00001937AM25                 |
| RA File Number                                                                       | 05AX04001166 AM25                          |
| Licence No and Date                                                                  | 0511026671/15/07/2024                      |
| Norms Committee Decision:                                                            |                                            |
| The Committee decided to send the details of the case to concerned TE through email. |                                            |
| Case stands deferred.                                                                |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 86 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | SULZER INDIA PRIVATE LIMITED               |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00002216AM25                 |
| RA File Number                        | 31AX04000154 AM25                          |
| Licence No and Date                   | 3111003745/30/07/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 87 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | HARIHARAN POWER ENGINEERING                |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00002531AM25                 |
| RA File Number                        | 04AX04000438 AM25                          |
| Licence No and Date                   | 0411008016/14/08/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                     | 88 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                   | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00002608AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                               | 09AX04000278 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                          | 0911007773/21/08/2024                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                    |                                            |
| <p>The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No.    | 89 / NC/1/MEET/May/202526/3     |
| Case Status | Case Approved                   |
| Party Name  | ULTRA CORPOTECH PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00002748AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 31AX04000187 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 3111003835/29/08/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of Consultant(Tech-3) dated 14.05.2025, as under:</p> <p>i. Export Product 1 to 12 – Add “Total net weight of components made of imported bar- 1746.92 kg.”</p> <p>ii. Import 1 to 18- Total weight 8385 kg. with 380% wastage after recovery.</p> <p><b>Note: Grade of item of import will be same as used in Export Product.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 90 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | PMEA SOLAR TECH SOLUTIONS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00002833AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 03AX04002559 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0311036863/03/09/2024                      |
| <p>Norms Committee Decision:</p> <p>79. The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <p>i. Quantity of export items at Sl. No. 1, 2, 3 &amp; 4 in Nos. also in addition to their weights.</p> <p>ii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished separately for export product No. 1, 2, 3 &amp; 4.</p> <p>iii. Weight of each Export Product separately for export product No. 1, 2, 3 &amp; 4.</p> <p>iv. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of</p> |                                            |

other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated separately for export product No. 1, 2, 3 & 4.

v. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc separately for export product No. 1, 2, 3 & 4.

vi. Calculations/basis for the quantities of import items at Sl. No. 1 to 6 for export item at Sl. No. 1.

vii. Calculation/basis for the quantities of import items at Sl. No. 7 to 11 for export item at Sl. No. 2.

viii. Calculation/basis for the quantities of import items at Sl. No. 18 for export item at Sl. No. 4.

Case stands deferred.

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|---------------------------------------|------------------------------------------------|
| Case No.                              | 91 / NC/1/MEET/May/202526/3                    |
| Case Status                           | Case Deferred                                  |
| Party Name                            | GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025     |
| HQ File Number                        | HQRNORM APPLY 00002856AM25                     |
| RA File Number                        | 03AX04002664 AM25                              |
| Licence No and Date                   | 0311036892/04/09/2024                          |
| Norms Committee Decision:             |                                                |
| Case deferred for the comments of TE. |                                                |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 92 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | INDUSTRIAL JEWELS PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00002994AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 03AX04002730 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311037071/11/09/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the concerned TE expressed that the firm has proposed to import S S wires &amp; Phosphor bronze wires as consumables for export of ring jewels etc. Items of import are proposed to be used for hole enlargement &amp; similar operations. Items of import are in the nature of tool which are not permissible under AA. Hence the Committee decided to <b>reject</b> the case.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No.                                                                      | 93 / NC/1/MEET/May/202526/3                |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | RIBO INDUSTRIES PRIVATE LIMITED            |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM REVIW00000176AM26                  |
| RA File Number                                                                | 04AX04000560 AM25                          |
| Licence No and Date                                                           | 0411008277/24/09/2024                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 94 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Rejected                              |
| Party Name              | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00003356AM25                 |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 09AX04000557 AM25     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0911008066/30/09/2024 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 95 / NC/1/MEET/May/202526/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003357AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 09AX04000554 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0911008067/30/09/2024                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No.                | 96 / NC/1/MEET/May/202526/3                |
| Case Status             | Case Rejected                              |
| Party Name              | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00003358AM25                 |
| RA File Number          | 09AX04000459 AM25                          |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0911008069/30/09/2024 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                       |

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| Case No.                                                                      | 97 / NC/1/MEET/May/202526/3                |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00003436AM25                 |
| RA File Number                                                                | 05AX04002086 AM25                          |
| Licence No and Date                                                           | 0511028098/03/10/2024                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                                                                      | 98 / NC/1/MEET/May/202526/3                |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00003444AM25                 |
| RA File Number                                                                | 03AX04003221 AM25                          |
| Licence No and Date                                                           | 0311037608/03/10/2024                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                              | 99 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                              |
| Party Name                            | HINDUSTAN EQUIPMENTS PRIVATE LIMITED       |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM REVIW00000488AM26                  |
| RA File Number                        | 56AX04000286 AM25                          |
| Licence No and Date                   | 5611003317/08/10/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 100 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | TEMA INDIA PRIVATE LIMITED                 |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00003554AM25                 |
| RA File Number                        | 03AX04003332 AM25                          |
| Licence No and Date                   | 0311037764/09/10/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                  | 101 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Deferred                              |
| Party Name                | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00003681AM25                 |
| RA File Number            | 31AX04000246 AM25                          |
| Licence No and Date       | 3111003981/16/10/2024                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 102 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | SHIRODKAR PRECI COMP PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00003893AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 31AX04000258 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 3111004021/28/10/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of DPIIT dated 01.05.2025, as under:</p> <p><b>Note: The written recommendation as given by DPIIT will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                      | 103 / NC/1/MEET/May/202526/3               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | SULZER INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00003929AM25                 |
| RA File Number                                                                | 31AX04000265 AM25                          |
| Licence No and Date                                                           | 3111004033/29/10/2024                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                           | 104 / NC/1/MEET/May/202526/3                                         |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                                                        |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                         | WEATHERFORD DRILLING AND PRODUCTION SERVICES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025                           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004014AM25                                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                     | 34AX04000670 AM25                                                    |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                | 3411005645/06/11/2024                                                |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 15.04.2025 followed by reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to issue a reminder</b> to the applicant for submitting the reply within 15 days.</p> <p>Case stands deferred.</p> |                                                                      |

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| Case No.                                                                      | 105 / NC/1/MEET/May/202526/3               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00004022AM25                 |
| RA File Number                                                                | 31AX04000271 AM25                          |
| Licence No and Date                                                           | 3111004061/07/11/2024                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                | 106 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | ORBIT BEARINGS (INDIA) PVT. LTD.           |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |

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| HQ File Number                        | HQRNORM APPLY 00004125AM25 |
| RA File Number                        | 24AX04000318 AM25          |
| Licence No and Date                   | 2411004026/14/11/2024      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 107 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | YASH SEALS PRIVATE LIMITED                 |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00004285AM25                 |
| RA File Number                        | 03AX04004121 AM25                          |
| Licence No and Date                   | 0311038925/22/11/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                  | 108 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                            | HQRNORM APPLY 00004439AM25                 |
| RA File Number                                                                                                                            | 07AX04001348 AM25                          |
| Licence No and Date                                                                                                                       | 0711012929/29/11/2024                      |
| Norms Committee Decision:                                                                                                                 |                                            |
| The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE: |                                            |
| <p style="text-align: center;">i. Application on ANF 4A &amp; copy of AA are required</p>                                                 |                                            |
| Case stands deferred.                                                                                                                     |                                            |

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| Case No.                              | 109 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00004577AM25                 |
| RA File Number                        | 31AX04000309 AM25                          |
| Licence No and Date                   | 3111004164/06/12/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 110 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | GENESIS PACKAGING PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00004716AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 07AX04001455 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0711013051/12/12/2024                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                            |
| <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of DPIIT dated 15.01.2025, as under:</p> <p style="text-align: center;">i. Import item at Sl. No. 1 shall be of relevant grade and thickness as contained/utilized in the export item and its quantity may be allowed as 124736 Kgs. <b>as 1.18 Kgs./Kg. content in the export item after taking 1/3 recovery from the scrap.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                              | 111 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM REVIW00000378AM26                  |
| RA File Number                        | 03AX04004442 AM25                          |
| Licence No and Date                   | 0311039652/16/12/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 112 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00004852AM25                 |
| RA File Number                        | 31AX04000327 AM25                          |
| Licence No and Date                   | 3111004200/17/12/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 113 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | HINDUSTAN EQUIPMENTS PRIVATE LIMITED       |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00004863AM25                 |
| RA File Number                        | 56AX04000395 AM25                          |
| Licence No and Date                   | 5611003493/18/12/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 114 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00004875AM25                 |
| RA File Number                        | 05AX04003174 AM25                          |
| Licence No and Date                   | 0511029707/18/12/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 115 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00004876AM25                 |
| RA File Number                        | 05AX04003173 AM25                          |
| Licence No and Date                   | 0511029708/18/12/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 116 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Deferred                              |
| Party Name                | BRAKE PARTS INDIA PRIVATE LIMITED          |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00004909AM25                 |
| RA File Number            | 33AX04000096 AM25                          |
| Licence No and Date       | 3311002428/19/12/2024                      |
| Norms Committee Decision: |                                            |

79. The Committee considered the case as per agenda and decided **to call for** the following information as per comments of concerned TE:

- i. Appendix 4E.
- ii. Part No. and specifications of export product and their quantities in numbers.
- iii. Complete dimensions including length of import items and corresponding weights.
- iv. Dimensions and weight of input raw material for each export product.
- v. Average density/weight per square meter of raw material at Sr. No. 5 (Rubber Coated Steel Coil)
- vi. Dimensional drawings and weight of each export product.
- vii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- viii. Dimensional drawing, weight and wastage at each stage of manufacturing process.
- ix. GST invoice of scrap sale of each import item.

Case stands deferred.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 117 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | HARIHARAN POWER ENGINEERING                |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00004935AM25                 |
| RA File Number                        | 04AX04000878 AM25                          |
| Licence No and Date                   | 0411008764/20/12/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|----------------|--------------------------------------------|
| Case No.       | 118 / NC/1/MEET/May/202526/3               |
| Case Status    | Case Rejected                              |
| Party Name     | AZAD ENGINEERING LIMITED                   |
| Meeting Number | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |

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| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004936AM25 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 09AX04000744 AM25          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0911008671/20/12/2024      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 119 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004942AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 09AX04000788 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0911008673/20/12/2024                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that a deficiency letter dated 24.01.2025 followed by several reminders was issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided <b>to reject</b> the case with direction to the applicant to pay Custom duty &amp; applicable interest for EODC.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

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| Case No.                | 120 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |

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| HQ File Number                        | HQRNORM APPLY 00005181AM25 |
| RA File Number                        | 05AX04003304 AM25          |
| Licence No and Date                   | 0511029952/30/12/2024      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 121 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00005186AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 05AX04003303 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0511029958/30/12/2024                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
| The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:                                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
| <ul style="list-style-type: none"> <li>i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.</li> <li>ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.</li> <li>iii. Weight of each export product.</li> <li>iv. Assembly drawings of the resultant product showing placement and exact use of components in the export product (s).</li> <li>v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.</li> </ul> |                                            |
| Case stands deferred.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                            |

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| Case No.                  | 122 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Deferred                              |
| Party Name                | TECHNIP ENERGIES INDIA LIMITED             |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00005195AM25                 |
| RA File Number            | 05AX04003339 AM25                          |
| Licence No and Date       | 0511029962/30/12/2024                      |
| Norms Committee Decision: |                                            |

The Committee decided to send the details of the case to concerned TE through email for examination and comments.

Case stands deferred.

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| Case No.                              | 123 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00005422AM25                 |
| RA File Number                        | 07AX04001530 AM25                          |
| Licence No and Date                   | 0711013245/03/01/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 124 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00005593AM25                 |
| RA File Number                        | 05AX04003280 AM25                          |
| Licence No and Date                   | 0511030249/10/01/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------|------------------------------|
| Case No.    | 125 / NC/1/MEET/May/202526/3 |
| Case Status | Case Deferred                |
| Party Name  | SARA SAE PRIVATE LIMITED     |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00005595AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04003291 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0511030250/10/01/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ul style="list-style-type: none"> <li>i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.</li> <li>ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.</li> <li>iii. Weight of each export product.</li> <li>iv. Assembly drawings of the resultant product showing placement and exact use of components in the export product (s).</li> <li>v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.</li> </ul> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                 | 126 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                               | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                  | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00005666AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                           | 07AX04001698 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                      | 0711013355/15/01/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ul style="list-style-type: none"> <li>i. Application on ANF 4A &amp; copy of AA are required.</li> </ul> <p>Case stands deferred.</p> |                                            |

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|-------------|------------------------------|
| Case No.    | 127 / NC/1/MEET/May/202526/3 |
| Case Status | Case Deferred                |
| Party Name  | STERLITE ELECTRIC LIMITED    |

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|---------------------------------------|--------------------------------------------|
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00005692AM25                 |
| RA File Number                        | 03AX04005100 AM25                          |
| Licence No and Date                   | 0311040500/16/01/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 128 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00005694AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04003590 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511030360/16/01/2025                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                            |
| <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ul style="list-style-type: none"> <li>i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.</li> <li>ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.</li> <li>iii. Weight of each export product.</li> <li>iv. Assembly drawings of the resultant product showing placement and exact use of components in the export product (s).</li> <li>v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.</li> </ul> <p>Case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 129 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Approved                              |
| Party Name              | SHIRODKAR PRECI COMP PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00005697AM25                 |
| RA File Number          | 31AX04000376 AM25                          |
| Licence No and          | 3111004330/16/01/2025                      |

| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                  |        |                  |   |        |   |        |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|--------|------------------|---|--------|---|--------|
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of DPIIT dated 01.05.2025, as under:</p> <p>i. Net weight of export items at Sl. No. 1 &amp; 2 may be specified as under:</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Net weight (Kgs)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>604.62</td> </tr> <tr> <td>2</td> <td>240.63</td> </tr> </tbody> </table> <p>ii. Import items at Sl. No. 1 &amp; 2 shall be of relevant grade and size as contained /utilized in the export items.</p> <p>iii. Quantity of import item at Sl. No. 1 may be allowed as 1284.87 Kgs as 2.12 Kgs/Kg content in the export item at Sl. No. 1 after taking 20% recovery from the scrap.</p> <p>iv. Quantity of import item at Sl. No. 2 may be allowed as 628.13 Kgs as 2.61 Kgs/Kg content in the export item at Sl. No. 2 after taking 20% recovery from the scrap.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                  | S. No. | Net weight (Kgs) | 1 | 604.62 | 2 | 240.63 |
| S. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Net weight (Kgs) |        |                  |   |        |   |        |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 604.62           |        |                  |   |        |   |        |
| 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 240.63           |        |                  |   |        |   |        |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                              | 130 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                            | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00005699AM25                 |
| RA File Number                                                                                                                                                                                                                                                                        | 05AX04003588 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                   | 0511030370/16/01/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <p>i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.</p> |                                            |

- ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.
  - iii. Weight of each export product.
  - iv. Assembly drawings of the resultant product showing placement and exact use of components in the export product (s).
  - v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.
- Case stands deferred.

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 131 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00005700AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 05AX04003594 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0511030371/16/01/2025                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
| The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:                                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
| <ul style="list-style-type: none"> <li>i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.</li> <li>ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.</li> <li>iii. Weight of each export product.</li> <li>iv. Assembly drawings of the resultant product showing placement and exact use of components in the export product (s).</li> <li>v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.</li> </ul> |                                            |
| Case stands deferred.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 132 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Deferred                              |
| Party Name                | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00005744AM25                 |
| RA File Number            | 05AX04003670 AM25                          |
| Licence No and Date       | 0511030431/20/01/2025                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and decided **to call for** the following information as per comments of concerned TE:

- i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.
- ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.
- iii. Weight of each export product.
- iv. Assembly drawings of the resultant product showing placement and exact use of components in the export product (s).
- v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.

Case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                    | 133 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                 | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                  | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                     | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00005815AM25                 |
| RA File Number                                                                                                                                                                                                                                                                              | 07AX04001752 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                         | 0711013432/23/01/2025                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                   |                                            |
| <p>79. The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ol style="list-style-type: none"> <li>i. Application on ANF 4A &amp; copy of AA are required.</li> </ol> <p>Case stands deferred.</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 134 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Deferred                              |
| Party Name                | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00005845AM25                 |
| RA File Number            | 31AX04000387 AM25                          |
| Licence No and Date       | 3111004362/24/01/2025                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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|-------------------------|--------------------------------------------|
| Case No.                | 135 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | BRAKE PARTS INDIA PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00005960AM25                 |
| RA File Number          | 33AX04000119 AM25                          |
| Licence No and Date     | 3311002507/30/01/2025                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided **to call for** the following information as per comments of concerned TE:

- i. Appendix 4E.
- ii. Part No. and specifications of export product and their quantities in numbers.
- iii. Complete dimensions including length of import items and corresponding weights.
- iv. Dimensions and weight of input raw material for each export product.
- v. Average density/weight per square meter of raw material at Sr. No. 5 (Rubber Coated Steel Coil)
- vi. Dimensional drawings and weight of each export product.
- vii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- viii. Dimensional drawing, weight and wastage at each stage of manufacturing process.
- ix. GST invoice of scrap sale of each import item.

Case stands deferred.

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|-------------|------------------------------|
| Case No.    | 136 / NC/1/MEET/May/202526/3 |
| Case Status | Case Deferred                |

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| Party Name                                                                                                                                                                                                                                                                                                | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00005961AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                            | 07AX04001780 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                       | 0711013516/30/01/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <p style="text-align: center;">i. Application on ANF 4A &amp; copy of AA are required.</p> <p>Case stands deferred.</p> |                                            |

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|-------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                      | 137 / NC/1/MEET/May/202526/3               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | KOSO INDIA PRIVATE LIMITED                 |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00005965AM25                 |
| RA File Number                                                                | 31AX04000399 AM25                          |
| Licence No and Date                                                           | 3111004383/30/01/2025                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                  | 138 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Approved                              |
| Party Name                | SHIRODKAR PRECI COMP PRIVATE LIMITED       |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00006041AM25                 |
| RA File Number            | 31AX04000417 AM25                          |
| Licence No and Date       | 3111004402/06/02/2025                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and **decided to ratify the ad-hoc norms** as per comments of DPIIT dated 01.05.2025, as under:

**Note: The written recommendation as given by DPIIT will be communicated to the concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 139 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | FRIZAIR PRIVATE LIMITED (PART IX)          |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00006062AM25                 |
| RA File Number                        | 09AX04001042 AM25                          |
| Licence No and Date                   | 0911009007/07/02/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                         | 140 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                      | Case Approved                              |
| Party Name                                                                                                                                       | AYYAPPA CNC PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                          | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                   | HQRNORM APPLY 00006126AM25                 |
| RA File Number                                                                                                                                   | 07AX04001860 AM25                          |
| Licence No and Date                                                                                                                              | 0711013615/10/02/2025                      |
| Norms Committee Decision:                                                                                                                        |                                            |
| The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of MHI dated 15.05.2025, as under: |                                            |

**Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 141 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00006483AM25                 |
| RA File Number                        | 05AX04003956 AM25                          |
| Licence No and Date                   | 0511031153/28/02/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 142 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00006527AM25                 |
| RA File Number                        | 07AX04001985 AM25                          |
| Licence No and Date                   | 0711013787/03/03/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------|------------------------------|
| Case No.    | 143 / NC/1/MEET/May/202526/3 |
| Case Status | Case Deferred                |
| Party Name  | PARVEEN INDUSTRIES PVT LTD   |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00006543AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 03AX04006052 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311041821/04/03/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to call for</b> the following information/documents as per advice of TE:</p> <ul style="list-style-type: none"> <li>i. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>ii. Weight of each Export Product.</li> <li>iii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ul> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                      | 144 / NC/1/MEET/May/202526/3               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00006554AM25                 |
| RA File Number                                                                | 07AX04002023 AM25                          |
| Licence No and Date                                                           | 0711013818/04/03/2025                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 145 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00006565AM25                 |
| RA File Number                        | 05AX04004065 AM25                          |
| Licence No and Date                   | 0511031208/05/03/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 146 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00006566AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04004064 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511031209/05/03/2025                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                            |
| <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ul style="list-style-type: none"> <li>i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.</li> <li>ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.</li> <li>iii. Weight of each export product.</li> <li>iv. Assembly drawings of the resultant product showing placement and exact use of components in the export product (s).</li> <li>v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.</li> </ul> <p>Case stands deferred.</p> |                                            |

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| Case No.    | 147 / NC/1/MEET/May/202526/3      |
| Case Status | Case Deferred                     |
| Party Name  | DEE DEVELOPMENT ENGINEERS LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00006622AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                               | 05AX04004121 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                          | 0511031267/10/03/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ol style="list-style-type: none"> <li>1. INDICATE THE CATEGORY OF THE ALLOY STEEL PIPE, WHETHER SEAMLESS OR WELDED.</li> <li>2. SUBMIT A DRAWING OF THE PARTS WHICH WILL BE MANUFACTURED FROM THE IMPORTED ITEMS.</li> </ol> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 148 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | GRINDLAYS ENGINE PARTS PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00006643AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 05AX04004238 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0511031295/11/03/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ol style="list-style-type: none"> <li>1. As per process Chart, it is noted that the export product is manufactured by using imported input and domestically sourced raw material. However, in Appendix 4E, the domestically procured input has not been indicated in Table "B". Submit a revised Appendix 4E accordingly.</li> <li>2. Since several steps are involved during the production journey of Piston Rings and indicating rejection during size forming and individual spacer, then what are the reasons for claiming nil wastage on net weight? Submit a justification in this regard.</li> </ol> <p>Case stands deferred.</p> |                                            |

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| Case No.    | 149 / NC/1/MEET/May/202526/3                 |
| Case Status | Case Approved                                |
| Party Name  | DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00006647AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                          | 04AX04001182 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                     | 0411009256/11/03/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of MHI dated 15.05.2025, as under:</p> <p><b>Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                      | 150 / NC/1/MEET/May/202526/3                          |
| Case Status                                                                   | Case Deferred                                         |
| Party Name                                                                    | SKF ENGINEERING AND LUBRICATION INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025            |
| HQ File Number                                                                | HQRNORM APPLY 00006648AM25                            |
| RA File Number                                                                | 07AX04002054 AM25                                     |
| Licence No and Date                                                           | 0711013878/11/03/2025                                 |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                                       |

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|-------------------------|--------------------------------------------|
| Case No.                | 151 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | SANSERA ENGINEERING LIMITED                |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00006650AM25                 |
| RA File Number          | 07AX04001964 AM25                          |
| Licence No and          | 0711013882/11/03/2025                      |

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|---------------------------------------|--|
| Date                                  |  |
| Norms Committee Decision:             |  |
| Case deferred for the comments of TE. |  |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 152 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | ISGEC HEAVY ENGINEERING LIMITED            |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00006662AM25                 |
| RA File Number                        | 05AX04004179 AM25                          |
| Licence No and Date                   | 0511031314/12/03/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 153 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00006685AM25                 |
| RA File Number                        | 31AX04000464 AM25                          |
| Licence No and Date                   | 3111004532/13/03/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 154 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | BHARAT HEAVY ELECTRICALS LIMITED           |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |

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| HQ File Number                        | HQRNORM APPLY 00006750AM25 |
| RA File Number                        | 05AX04003828 AM25          |
| Licence No and Date                   | 0511031465/19/03/2025      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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| Case No.                                                                                                                                         | 155 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                      | Case Approved                              |
| Party Name                                                                                                                                       | P A PINIONS                                |
| Meeting Number and Date                                                                                                                          | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                   | HQRNORM APPLY 00006764AM25                 |
| RA File Number                                                                                                                                   | 30AX04000721 AM25                          |
| Licence No and Date                                                                                                                              | 3011006698/20/03/2025                      |
| Norms Committee Decision:                                                                                                                        |                                            |
| The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of MHI dated 15.05.2025, as under: |                                            |
| <b>Note: The written recommendation as given by MHI will be communicated to the concerned RA through email.</b>                                  |                                            |
| RA concerned may take suitable consequential action accordingly.                                                                                 |                                            |

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| Case No.                  | 156 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Approved                              |
| Party Name                | SHIRODKAR PRECI COMP PRIVATE LIMITED       |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00006794AM25                 |
| RA File Number            | 31AX04000480 AM25                          |
| Licence No and Date       | 3111004556/21/03/2025                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and **decided to ratify the ad-hoc norms** as per comments of DPIIT dated 15.05.2025, as under:

**Note: The written recommendation as given by DPIIT will be communicated to the concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 157 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00000323AM26                 |
| RA File Number          | 09AX04000033 AM26                          |
| Licence No and Date     | 0911009463/18/04/2025                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided **to call for** the following information as per comments of concerned TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in kg (Before), cutting weight in kg (after), wastage in kg, and wastage in percentage.
2. What is the finished weight of the Turbine Blade and the size thereof?
3. Coloured drawing of the Turbine Blade, which indicates the size of the raw material, the size of the finished blade, the weight of the raw material, and the finished product.
4. Size and shape of the stainless-steel Bars.
5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
6. Reasons for asking for 29.50 liters, 9.20 liters and 12.10 liters coolant to manufacture 1 Nos Turbine Blade. Submit detailed calculations. What are the reasons the quantity of coolant differs in production?
6. All the documents should be certified by a Chartered Engineer.

Case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 158 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00000324AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 09AX04000024 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0911009464/18/04/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ol style="list-style-type: none"> <li>1. Submit a chart indicating the number of the processes involved, percentage weight in kg (Before), cutting weight in kg (after), wastage in kg, and wastage in percentage.</li> <li>2. What are the components to be manufactured from the imported Aluminium castings and Bar, and the size thereof?</li> <li>3. Coloured drawing of the components for aircraft, which indicates the size of the raw material, the size of the finished export items, the weight of the raw material, and the finished product.</li> <li>4. Size of the castings and bars.</li> <li>5. Test Mill Certificate of the grade and chemical composition of the imported aluminium castings and bars.</li> <li>6. All the documents should be certified by a Chartered Engineer.</li> </ol> <p>Case stands deferred.</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 159 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Deferred                              |
| Party Name                | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00000338AM26                 |
| RA File Number            | 09AX04000052 AM26                          |
| Licence No and Date       | 0911009470/20/04/2025                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and decided **to call for** the following information as per comments of concerned TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in kg (Before), cutting weight in kg (after), wastage in kg, and wastage in percentage.
2. What is the finished weight of the Bonnet and FLW TB BMS-S501, and the size thereof?
3. Coloured drawing of the Bonnet and FLW TB BMS-S501, which indicates the size of the raw material, the size of the finished export items, the weight of the raw material, and the finished product.
4. Size of STEEL FLAT BAR and HOT-FINISHED Tubes.
5. Test Mill Certificate of the grade and chemical composition of the imported STEEL FLAT BAR and HOT-FINISHED Tubes.
6. All the documents should be certified by a Chartered Engineer.

Case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 160 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | AZAD ENGINEERING LIMITED                   |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00000342AM26                 |
| RA File Number          | 09AX04000053 AM26                          |
| Licence No and Date     | 0911009478/21/04/2025                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided **to call for** the following information as per comments of concerned TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in kg (Before), cutting weight in kg (after), wastage in kg, and wastage in percentage.
2. What is the finished weight of the Turbine Blade and the size thereof?
3. Coloured drawing of the Turbine Blade, which indicates the size of the raw material, the size of the finished blade, the weight of the raw material, and the finished product.
4. Size and shape of the stainless-steel Bars.
5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.

6. Reasons for asking for 6.03 liters, 4.82 liters, 3.60 liters and 4.70 liters coolant to manufacture 1 Nos Turbine Blade. Submit detailed calculations. What are the reasons the quantity of coolant differs in production?

6. All the documents should be certified by a Chartered Engineer.

Case stands deferred.

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| Case No.                | 161 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | COCHIN SHIPYARD LIMITED                    |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00000350AM26                 |
| RA File Number          | 10AX04000344 AM25                          |
| Licence No and Date     | 1011003059/21/04/2025                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided **to call for** the following information as per comments of concerned TE:

1. Detail technical drawings with dimension of each export product, catalogue, if any, may also be furnished.
2. Weight of each export product.
3. Weight of each of the imported and indigenous inputs, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported inputs to be used in the resultant product and sought to be imported/procured from sources other than license, if any, may also be indicated.
4. Bifurcated quantities of components to be accounted for in the resultant product and the requirement of component as spares. Raw material/Consumables.
5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

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| Case No. | 162 / NC/1/MEET/May/202526/3 |
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| Case Status                           | Case Deferred                              |
| Party Name                            | BIRLA CABLE LIMITED                        |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000352AM26                 |
| RA File Number                        | 56AX04000018 AM26                          |
| Licence No and Date                   | 1111000150/21/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 163 / NC/1/MEET/May/202526/3                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                                |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025   |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00000353AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 34AX04000036 AM26                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 3411006319/21/04/2025                        |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                              |
| <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ol style="list-style-type: none"> <li>Net content of FRP in Export Product.</li> <li>Net content of Balsa Wood, PVC form (Weight wise) in Export Product.</li> <li>Net weight of Pultrusions, plate and metal parts.</li> <li>Net weight of Export Product.</li> <li>Value of consumables.</li> <li>Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>Material Balance sheet to arrive at the Qty of export.</li> </ol> <p>Case stands deferred.</p> |                                              |

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| Case No.                              | 164 / NC/1/MEET/May/202526/3                |
| Case Status                           | Case Deferred                               |
| Party Name                            | SKH SHEET METALS COMPONENTS PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025  |
| HQ File Number                        | HQRNORM APPLY 00000357AM26                  |
| RA File Number                        | 05AX04000204 AM26                           |
| Licence No and Date                   | 0511032011/21/04/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 165 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000361AM26                 |
| RA File Number                        | 07AX04000049 AM26                          |
| Licence No and Date                   | 0711014215/21/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 166 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Deferred                              |
| Party Name                | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00000362AM26                 |
| RA File Number            | 07AX04000075 AM26                          |
| Licence No and Date       | 0711014216/21/04/2025                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 167 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000363AM26                 |
| RA File Number                        | 07AX04000077 AM26                          |
| Licence No and Date                   | 0711014217/21/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 168 / NC/1/MEET/May/202526/3                       |
| Case Status                           | Case Deferred                                      |
| Party Name                            | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025         |
| HQ File Number                        | HQRNORM APPLY 00000375AM26                         |
| RA File Number                        | 03AX04000142 AM26                                  |
| Licence No and Date                   | 0311043203/22/04/2025                              |
| Norms Committee Decision:             |                                                    |
| Case deferred for the comments of TE. |                                                    |

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| Case No.                | 169 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00000385AM26                 |
| RA File Number          | 07AX04000117 AM26                          |

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| Licence No and Date                   | 0711014247/22/04/2025 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                              | 170 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | MAINI PRECISION PRODUCTS LIMITED           |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000386AM26                 |
| RA File Number                        | 07AX04000116 AM26                          |
| Licence No and Date                   | 0711014248/22/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 171 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | HFCL LIMITED                               |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000400AM26                 |
| RA File Number                        | 05AX04000155 AM26                          |
| Licence No and Date                   | 0511032053/23/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                | 172 / NC/1/MEET/May/202526/3                 |
| Case Status             | Case Deferred                                |
| Party Name              | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025   |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00000417AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 34AX04000042 AM26          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 3411006334/23/04/2025      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ul style="list-style-type: none"> <li>i. Net content of FRP in Export Product.</li> <li>ii. Net content of Balsa Wood, PVC form (Weight wise) in Export Product.</li> <li>iii. Net weight of Pultrusions, plate and metal parts.</li> <li>iv. Net weight of Export Product.</li> <li>v. Value of consumables.</li> <li>vi. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>vii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>viii. Material Balance sheet to arrive at the Qty of export.</li> </ul> <p>Case stands deferred.</p> |                            |

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| Case No.                                                                      | 173 / NC/1/MEET/May/202526/3               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | SKF BOILERS AND DRIERS PRIVATE LIMITED     |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00000431AM26                 |
| RA File Number                                                                | 07AX04000125 AM26                          |
| Licence No and Date                                                           | 0711014264/24/04/2025                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                              | 174 / NC/1/MEET/May/202526/3                       |
| Case Status                           | Case Deferred                                      |
| Party Name                            | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025         |
| HQ File Number                        | HQRNORM APPLY 00000438AM26                         |
| RA File Number                        | 03AX04000235 AM26                                  |
| Licence No and Date                   | 0311043277/24/04/2025                              |
| Norms Committee Decision:             |                                                    |
| Case deferred for the comments of TE. |                                                    |

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| Case No.                                                                                                                                                                                                                                                                                                                                                   | 175 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                 | SHIRODKAR PRECI COMP PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                    | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000446AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                             | 31AX04000023 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                        | 3111004692/24/04/2025                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                  |                                            |
| <p>The Committee considered the case as per agenda and <b>decided to ratify the ad-hoc norms</b> as per comments of DPIIT dated 15.05.2025, as under:</p> <p><b>Note: The written recommendation as given by DPIIT will be communicated to the concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                | 176 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | MMP-FILTRATION PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |

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| HQ File Number                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00000478AM26 |
| RA File Number                                                                                                                                                                                                                                                                            | 08AX04000138 AM26          |
| Licence No and Date                                                                                                                                                                                                                                                                       | 0811014810/25/04/2025      |
| <p>Norms Committee Decision:</p> <p>79. The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <p>i. Net content of import in export –percentage wastage claimed.</p> <p>Case stands deferred.</p> |                            |

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| Case No.                                                                      | 177 / NC/1/MEET/May/202526/3               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | L G BALAKRISHNAN & BROS LTD                |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00000501AM26                 |
| RA File Number                                                                | 32AX04000069 AM26                          |
| Licence No and Date                                                           | 3211008860/28/04/2025                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                                                                      | 178 / NC/1/MEET/May/202526/3               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | AUTOCOMP CORPORATION PANSE PRIVATE LIMITED |
| Meeting Number and Date                                                       | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00000502AM26                 |
| RA File Number                                                                | 31AX04000029 AM26                          |
| Licence No and Date                                                           | 3111004698/28/04/2025                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                              | 179 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | RELIABLE AUTOTECH PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000527AM26                 |
| RA File Number                        | 31AX04000016 AM26                          |
| Licence No and Date                   | 3111004704/29/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 180 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HANNING MOTORS INDIA PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00000528AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 34AX04000078 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 3411006359/29/04/2025                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                            |
| <p>The Committee considered the case as per agenda and <b>decided to fix the ad-hoc norms</b> as per comments of DPIIT dated 15.05.2025, as under:</p> <ul style="list-style-type: none"> <li>i. Quantity of import items at Sl. No. 1 to 11 may be allowed on <b>net to net</b> basis with accountability clause as per GN-4.</li> <li>ii. Quantity of import items at Sl. No. 12 to 21 may be allowed as <b>1.05 Kg./Kg. content</b> in the export item.</li> <li>iii. Quantity of import item at Sl. No. 22 may be allowed as <b>1.01 Kg./Kg. content</b> in the export item.</li> </ul> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                | 181 / NC/1/MEET/May/202526/3               |
| Case Status             | Case Deferred                              |
| Party Name              | PMEA SOLAR TECH SOLUTIONS LIMITED          |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number          | HQRNORM APPLY 00000532AM26                 |
| RA File Number          | 03AX04000280 AM26                          |
| Licence No and Date     | 0311043403/30/04/2025                      |

Norms Committee Decision:

79. The Committee considered the case as per agenda and decided **to call for** the following information as per comments of concerned TE:

- a. Quantity of export items at Sl. No. 1, 2 & 3 in Nos. also in addition to their weights.
- b. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished separately for export product No. 1, 2 & 3.
- c. Weight of each Export Product separately for export product No. 1, 2 & 3.
- d. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated separately for export product No. 1, 2 & 3.
- e. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc separately for export product No. 1, 2 & 3.
- f. Calculations/basis for the quantities of import items at Sl. No. 1 to 10 for export item at Sl. No. 1.
- g. Calculation/basis for the quantities of import items at Sl. No. 10 to 19 for export item at Sl. No. 2.
- h. Calculation/basis for the quantities of import items at Sl. No. 20 to 28 for export item at Sl. No. 3.

Case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 182 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00000549AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04000294 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0511032238/30/04/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ul style="list-style-type: none"> <li>i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.</li> <li>ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.</li> <li>iii. Weight of each export product.</li> <li>iv. Assembly drawings of the resultant product showing placement and exact use of components in the export product (s).</li> <li>v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.</li> </ul> <p>Case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 183 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000550AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04000293 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511032239/30/04/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ul style="list-style-type: none"> <li>i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.</li> <li>ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.</li> <li>iii. Weight of each export product.</li> <li>iv. Assembly drawings of the resultant product showing placement and exact use of</li> </ul> |                                            |

components in the export product (s).  
v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.  
Case stands deferred.

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| Case No.                              | 184 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | TECHNIP ENERGIES INDIA LIMITED             |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000551AM26                 |
| RA File Number                        | 05AX04000325 AM26                          |
| Licence No and Date                   | 0511032240/30/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 185 / NC/1/MEET/May/202526/3               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000553AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04000296 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511032243/30/04/2025                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                            |
| <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ul style="list-style-type: none"> <li>i. Detailed technical notes on the manufacturing process, including the relevant flow sheet.</li> <li>ii. Detailed technical drawings with dimensions of the export product, catalogue, if any, may also be furnished.</li> <li>iii. Weight of each export product.</li> <li>iv. Assembly drawings of the resultant product showing placement and exact use of components in the export product (s).</li> <li>v. Weight of the imported and indigenous inputs, separately for the product, for material balancing.</li> </ul> <p>Case stands deferred.</p> |                                            |

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| Case No.                              | 186 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | PENNAR INDUSTRIES LIMITED                  |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000560AM26                 |
| RA File Number                        | 04AX04000066 AM26                          |
| Licence No and Date                   | 0411009543/30/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 187 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | OMNITECH ENGINEERING LIMITED               |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000568AM26                 |
| RA File Number                        | 24AX04000030 AM26                          |
| Licence No and Date                   | 2411004510/01/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                  | 188 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Approved                              |
| Party Name                | AGNI FIBER BOARDS PRIVATE LIMITED          |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00000580AM26                 |
| RA File Number            | 34AX04000079 AM26                          |
| Licence No and Date       | 3411006376/01/05/2025                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and **decided to fix the ad-hoc norms** as per comments of Consultant (Tech-1) dated 16.05.2025, as under:

i. Both the import items are allowed with 5% wastage as under:

1.05 KG/KG content in Export.

RA concerned may take suitable consequential action accordingly.

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| Case No.                              | 189 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | RESISTOTECH INDIA PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000584AM26                 |
| RA File Number                        | 31AX04000008 AM26                          |
| Licence No and Date                   | 3111004714/02/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 190 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | ULTRAHUMAN HEALTHCARE PRIVATE LIMITED      |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000586AM26                 |
| RA File Number                        | 07AX04000167 AM26                          |
| Licence No and Date                   | 0711014343/02/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 191 / NC/1/MEET/May/202526/3                  |
| Case Status                           | Case Deferred                                 |
| Party Name                            | ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025    |
| HQ File Number                        | HQRNORM APPLY 00000592AM26                    |
| RA File Number                        | 05AX04000299 AM26                             |
| Licence No and Date                   | 0511032296/02/05/2025                         |
| Norms Committee Decision:             |                                               |
| Case deferred for the comments of TE. |                                               |

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| Case No.                              | 192 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | PENGUIN PETROLEUM SERVICES PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000598AM26                 |
| RA File Number                        | 03AX04000351 AM26                          |
| Licence No and Date                   | 0311043512/02/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                  | 193 / NC/1/MEET/May/202526/3               |
| Case Status               | Case Deferred                              |
| Party Name                | TECHNIP ENERGIES INDIA LIMITED             |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number            | HQRNORM APPLY 00000600AM26                 |
| RA File Number            | 05AX04000331 AM26                          |
| Licence No and Date       | 0511032311/02/05/2025                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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| Case No.                              | 194 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000602AM26                 |
| RA File Number                        | 34AX04000091 AM26                          |
| Licence No and Date                   | 3411006388/02/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 195 / NC/1/MEET/May/202526/3               |
| Case Status                           | Case Deferred                              |
| Party Name                            | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date               | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025 |
| HQ File Number                        | HQRNORM APPLY 00000603AM26                 |
| RA File Number                        | 34AX04000092 AM26                          |
| Licence No and Date                   | 3411006389/02/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                | 196 / NC/1/MEET/May/202526/3                 |
| Case Status             | Case Deferred                                |
| Party Name              | KRN HEAT EXCHANGER AND REFRIGERATION LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202526/ 3 and 16/05/2025   |
| HQ File Number          | HQRNORM APPLY 00000649AM26                   |
| RA File Number          | 13AX04000035 AM26                            |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 1311003895/06/05/2025 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided <b>to call for</b> the following information as per comments of concerned TE:</p> <ul style="list-style-type: none"> <li>i. Quantity of export items namely, condenser coils &amp; evaporator coils in Nos. also in addition to their weights.</li> <li>ii. Weight of each Export Product.</li> <li>iii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ul> <p>Case stands deferred.</p> |                       |

#### Minutes of Offline Cases

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| Case No.1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | M/s POWERWIND LIMITED                                     | Status of case |
| M. No.: NC/1/MEET/May/202526/1 (Offline Cases) dated 16.05.2025                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                           |                |
| AA No. : 0510394137 dated 07/05/2015                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                           |                |
| HQ. No.: 018005000180AM16                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Subject: Review application for fixation of ad-hoc norms. | Deferred       |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                           |                |
| <p><b>Case history:</b> The case of the firm for fixation of norms against Advance Authorization No.0510394137 dated 07/05/2015, was rejected in the Norms Committee-1 meeting dated 05/01/2016 and the decision of the committee was as under:</p> <p>“The committee noted that the firm has not replied to the C&amp;PC deficiency letter F.No.46011/64/2014-PC-II dated 11.09.2015 followed by reminder dated 29.10.2015 and final reminder dated 18.12.2015 and decided to reject the case with direction to the firm to pay applicable custom duty with interest for EODC. RA may take further</p> |                                                           |                |

necessary action accordingly.”

2. The firm has now submitted offline application dated 07.02.2025 against the said decision and requested for condonation of delay in submission of review application.

3. Regarding filing of review application, the following has been clarified by the Policy Circular No.03/2024 dated 30.05.2024:-

*“Hence, it is clarified that, in the interest of export promotion and to promote ease of doing business, in all cases where Norm’s Committee decision were taken before 01.04.2023, the AA holder, who wishes for a review, may file their review application till 31.12.2024. No such review will be entertained beyond this date.”*

Further, the following has been clarified vide the Addendum to Policy Circular No.03/2024, dated 31.05.2024:-

*“In reference to Policy Circular No.03/2024 dated 30.05.2024, it is informed that such review will be applicable only for cases where Advance Authorization was issued on or after 01.04.2019 and no review decision had already been taken by the NC.”*

4. The case was referred to Tech-1 for comments vide mail dated 19.03.2025 and subsequently, a DL was received from Tech-1 vide mail dt.21.03.25. As per the order of the Chairman, NC-1 on the review application, the case was considered by NC-1 in its meeting dated 21.03.2025 as offline case and the Committee decided **to call for** the following information as per comments of concerned TE:

1. QTY AND WEIGHT OF ACTUAL EXPORTS

2. QTY AND WEIGHT OF ACTUAL IMPORTS

3. WEIGHT OF VARIOUS ITEMS IMPORTED WITH ITS END USE

[4. IN](#) ITEM OF IMPORTS INDICATE ITS END USE ( RAW MATERIAL, COMPONENTS, CONSUMABLES)

5. GENERIC NAME OF IMPORT WHEREVER TRADE NAME IS PROVIDED

6. % WASTAGE CLAIMED FOR EACH IMPORT ITEM

7. DETAILS OF INDIGENOUS INPUT USED

8. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT IN WEIGHT BASIS

5. Subsequently, DL reply received from the firm was referred to Tech-1 vide mail dated 23.04.25 for comments.

**Decision:** The committee considered the case as per agenda and decided to seek following additional information from the firm as per advice of TE:-

i. Net weight of export product.

Case stands deferred.

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| Case No.2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | M/s POWERWIND LIMITED                                     | Status of case |
| M. No.: NC/1/MEET/May/202526/1 (Offline Cases) dated 16.05.2025                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                           |                |
| AA No. : <a href="#">0510375759</a> dated 09/01/2014                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                           |                |
| HQ. No.: 018005000043AM15                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Subject: Review application for fixation of ad-hoc norms. | Deferred       |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                           |                |
| <p><b>Case history:</b> The case of the firm for fixation of norms against Advance Authorization No.<a href="#">0510375759</a> dated 09/01/2014, was rejected in the Norms Committee-1 meeting dated 06/01/2015 and the decision of the committee was as under:</p> <p>“The Committee noted that the firm has not replied to the final reminder dated 12.11.2014 and decided to reject the case with the direction to the firm to pay the applicable customs duty with interest. RA may take action accordingly.”</p> <p>2. The firm has now submitted offline application dated 07.02.2025 against the said decision and requested for condonation of delay in submission of review application.</p> <p>3. Regarding filing of review application, the following has been clarified by the Policy Circular No.03/2024 dated 30.05.2024:-</p> <p><i>“Hence, it is clarified that, in the interest of export promotion and to promote ease of doing business, in all cases where Norm’s Committee decision were taken before 01.04.2023, the AA holder, who wishes for a review, may file their review application till 31.12.2024. No such review will be entertained beyond this date.”</i></p> <p>Further, the following has been clarified vide the Addendum to Policy Circular No.03/2024, dated 31.05.2024:-</p> <p><i>“In reference to Policy Circular No.03/2024 dated 30.05.2024, it is informed that such review will applicable only for cases where Advance Authorization was issued on or after 01.04.2019 and no review decision had already been taken by the NC.”</i></p> <p>4. The case was referred to Tech-1 for comments vide mail dated 19.03.2025. As per the order of the Chairman, NC-1 on the review application, the case was considered by NC-1 in its meeting dated 21.03.2025 as offline case and the Committee decided <b>to call for</b> the following information as per comments of concerned TE:</p> <p>1. DETAILS OF ACTUAL EXPORT AND IMPORT MADE IN WEIGHT TERMS</p> <p>2. GENERIC NAMES OF IMPORT ITEMS</p> <p>3. COPY OF SHIPPING BILL INDICATEING WEIGHT OF EXPORT MADE</p> |                                                           |                |

4.MATERIAL BALANCE BETWEEN IMPORT AND EXPORT MADE IN WEIGHT TERMS WITH DETAILS OF INDIGINOUS INPUTS IN WEIGHT SINCE WASTAGE SHOWN NIL IN APP 4E

5. PROCESS OF MFG STEPWISE IN DETAIL

5. Subsequently, a DL was issued to the firm vide mail dated 03.04.2025 and its reply is still awaited.

**Decision:** The committee considered the case as per agenda and decided to issue the reminder to the applicant to submit the requisite information/documents within 15 days.

Case stands deferred.

Case No.3

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| M. No.: NC/1/MEET/May/202526/1 (Offline Cases) dated 16.05.2025                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | M/s. Xomox Sanmar Ltd., Chennai                                                                                                               | Status of case |
| Lic. No : 0410120070 dated 23.12.2010                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                               |                |
| HQ. F. No.: 01/80/50/00670/AM11/NC-I (part file)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | <b>Subject:</b> Order dated 06.06.23 of Madras High Court in W.P.No.26422 of 2015 in M/s. Xomox Sanmar Ltd. Vs. The DGFT & Anr. - <b>reg.</b> | Deferred       |
| RLA No.:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                                                                                                               |                |
| <p>Case History: This is regarding Order dated 06.06.23 of Madras High Court in W.P.No.26422 of 2015 in M/s. Xomox Sanmar Ltd. Vs. The DGFT &amp; Anr., received vide mail dated 23.06.23.</p> <p>2. In the said petition, the petitioner has challenged DES-I’s letter No.01/80/050/00670/AM11/DES.I/1162 dated 12.08.14 whereby the request of the petitioner for ratification of norms in respect of Advance License No.0410120070 dated 23.12.2010 was rejected by NC-I in its meeting No.07/15 dated 24.06.14 on the grounds that the items of export as well as items of imports are valves and there is no manufacturing activity involved because upon manufacturing a new product with distinctive named should come into existence.</p> <p>3. Vide Order dated 06.06.23 (copy enclosed), the court has set aside the impugned order and remanded the matter to the file of Respondent 1, to be decided afresh and in line with the discussion in the said order after ascertaining if the petitioner has in fact, made any additions to the imported valves by procurement of indigenous products.</p> <p>4. Consequent upon this order, RA, Chennai asked the petitioner to file a representation afresh. In compliance, the petitioner has forwarded their letter dated 20.12.23 vide mail dated 20.12.23, wherein the details of their earlier representation dated 07.04.11 and supporting documents are mentioned. The petitioner has requested that it may be given an opportunity of being heard before any orders are passed in this matter.</p> <p>5. The matter has been referred to DPIIT for examination and comments.</p> |                                                                                                                                               |                |

6. Subsequently, the case was considered by NC-1 in its meeting dated 03.01.24 and the Committee decided to call the applicant in PH in the forthcoming meeting to explain the case in detail. Accordingly, the firm was called for PH before NC-1 on 19.02.24.

7. The representative of the firm, Shri V. Guruprasath, AVP, M/s XomoXSanmar Ltd appeared for the PH on 19.02.2024 and briefed the case before the committee. He informed that they had supplied items after fitment of various indigenous items like gear boxes, actuators, limit swishes etc. and testing. After due deliberations, the Committee decided to call the applicant in the next meeting along with the following information/documents:

- i. Copy of application made at the time of getting Advance Authorization
- ii. Copy of Advance Authorization
- iii. Details of import and export items
- iv. Details of indigenous inputs used
- v. Copies of Bill of export showing items supplied to SEZ against the AA.
- vi. Details of deemed export
- vii. Any other documents relevant to the case.

8. Accordingly, the firm was called on PH on 18.03.24 and on request of the applicant the Committee decided to give 45 days to submit the requisite information/documents.

9. Now, the firm has submitted following documents vide letter dated 06.08.2024:

- (i) Details of imports allowed in the Authorization License
- (ii) Bill of Entry details
- (iii) Invoice details.

10. Subsequently, the case was considered by NC-1 in its meeting dated 06.09.2024 and the Committee noted that the firm has not furnished all the requisite documents as decided in the PH meeting held on 19.02.2024. Hence, the Committee decided to call for the following documents from the firm in order to process the case further:

- i. Copy of application made at the time of getting Advance Authorization
- ii. Details of indigenous inputs used
- iii. Details of deemed export

11. The documents/information were called for from the firm vide mail dated 27.11.2024 followed by reminder dated 04.02.2025. However, reply of the firm was not received. Then, the case was considered by NC-1 in its meeting dated 21.03.2025 and the Committee decided **to issue reminder to the applicant** to submit the requisite information/documents within 15 days.

12. Subsequently, a reminder was issued to the firm vide mail dt.03.04.25. The firm has, vide letter dt.05.04.25, sought more time to furnish the requisite documents and also sought personal hearing before NC-1. The case is placed for a decision by Norms Committee.

**Decision:** The committee considered the case as per agenda and decided to issue **final reminder** to the applicant to submit the requisite information/documents and also to call the firm for personal hearing before NC-1 in its

forthcoming meeting.

Case stands deferred.